

C.C.P. 74/2004  
In  
O.A. No.612/2002  
✓ 07.7.11.

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)  
Hon'ble Shri S. P. Singh, Member (A)**

Appl: Shri V. Mishra holding brief for Shri Surendran P.  
Resp: Shri S. P. Singh.

In this case, compliance report has already been filed which is on record.

M. P. No. 1206 /2011: This is an application for condonation of delay in filing the compliance affidavit which is allowed. Compliance report is taken on record.

Learned counsel for the respondents submits that substantial compliance has been made in this case. Learned brief holder appearing for the applicant fairly conceded it.

In view of the above, this contempt petition is finally disposed of and notices are discharged.

*SP*  
Member(A)

*AK*  
Member (J)

vidya

*Copy to under  
dated 7-7-2011  
for court  
12-7-2011*